

Heart Diseases

1434. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether half a tablet of Aspirin a day can prevent heart attack and strokes ;

(b) if so, the details thereof ;

(c) whether regular in-take of this medicine is likely of cause any side effect; and

(d) If so, the details thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (d). On the basis of the studies carried out abroad, ICMR has reported that Aspirin used in small dose (160mg daily) has been shown to inhibit a second heart attack : it also reduces the chances of the first heart attack. However, as chronic use of Aspirin carries of risk of bleeding tendencies, history of any bleeding disorders should be carefully ascertained before starting Aspirin therapy .

Flood Control

1435. SHRI LOKANATH CHOUDHURY : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Orissa has submitted proposals for flood control and strengthening the embankments and constructing new embankments for flood control dunnig 1991-92 and 1992-93:

(b) if so, the details thereof; and

(c) the action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) to (c). During the year 1991-92 and 1992-93 only two schemes namely Gobbkund Cut (cost Rs. 14.29 crore) and Vamsadhara Flood Protection Scheme (cost Rs. 3.02 crore) were received in January, 1992. After their examination modifications were suggested. Revised schemes have not been received from the State Government.

Deaths in Police Custody in Delhi

1436. SHRI VISWANATH SHASTRI :
SHRI VIJOY KUMAR YADAV:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of incidents of deaths in police custody reported in Delhi during the last four months:

(b) whether any inquiry has been conducted in this regard ;

(c) if so, the outcome thereof ;

(d) the number of policemen found guilty and the action taken against them; and

(e) the measures taken to check such cases in Delhi ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): (a) to (d) Two persons died in police custody during the last four months (i.e. from October 93 to January, 1994). Magisterial inquiries have been conducted into these deaths. In the first case relating to